

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (Civil) Nos. 15883-15885/2017  
(Arising out of impugned final judgment and order dated 07.03.2017  
in Writ Petition Nos. 41047/2015, 727 and 2828 of 2016 passed by  
the High Court of Judicature at Hyderabad for the State of  
Telangana and the State of Andhra Pradesh)

BEHARA UMA MAHESHWARA RAO ETC.

Petitioner(s)

VERSUS

STATE OF ANDHRA PRADESH &amp; ORS.

Respondent(s)

(With applications for exemption from filing c/c of the impugned  
judgment and for permission to file additional documents)

Date : 30/05/2017 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE DEEPAK GUPTA  
(VACATION BENCH)

For Petitioner(s)

Mr. D. Mahesh Babu, Adv.  
Ms. Suchitra Hrangkhawl, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Adjourned.

(Nidhi Ahuja)  
Court Master

(Mala Kumari Sharma)  
Court Master